

**PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF
DISA INDIA LIMITED**

Registered Office: 4th Floor, Prestige Takt, No. 23, Kasturba Road Cross, Bangalore - 560 001

This announcement ("**Corrigendum to the Public Announcement**") which is in continuation of, and should be read in conjunction with, the Public Announcement dated December 17, 2008 ("**Public Announcement**"), is being issued by Ambit Corporate Finance Private Limited ("**Manager to the Offer**"), on behalf of Hamlet Holding II ApS ("**Hamlet**" or the "**Acquirer**") and DISA Holding II A/S ("**DISA II A/S**"), DISA Holding A/S ("**DISA A/S**") and DISA Holding AG ("**DISA AG**") (collectively and individually, the "**Persons Acting in Concert**" or the "**PACs**") to the shareholders of DISA India Limited ("**DISA India**" or the "**Target Company**") regarding the Offer.

The shareholders may please note the following: In terms of Regulation 18 (1) of the SEBI Takeover Code, the draft Letter of Offer has been submitted to SEBI on December 31, 2008. SEBI has sought some clarifications, including those pertaining to applicability of Regulation 20(12) of the SEBI Takeover Code for the purposes of calculation of the Offer Price. It is expected that SEBI will be issuing their observations in terms of proviso to Regulation 18(2) of the SEBI Takeover Code after review of the submissions made in this regard. The original schedule of activity as disclosed in the Public Announcement is therefore delayed and the revised schedule of activity will be announced on receipt of the observations from SEBI.

This Corrigendum to the Public Announcement would also be available on the SEBI website <http://www.sebi.gov.in>.

Terms used but not defined in this Corrigendum to the Public Announcement shall have the same meaning as assigned in the Public Announcement.

The Acquirer and the PACs, represented by their Board of Directors accept full responsibility for the information contained in this Corrigendum to the Public Announcement and also for fulfilling their obligations as laid down in the SEBI Takeover Code.

Issued by the Manager to the Offer:



Ambit Corporate Finance Private Limited

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Email:- disaopenoffer@ambitpte.com

Contact Person: Mr. Sundeep Parate

On Behalf of the Acquirer & the PACs

Hamlet Holding II ApS

c/o Henrik Rossing Lonberg, Bredgade 38
1260 Copenhagen, Denmark

DISA Holding A/S

Herlev Hovedgade 17, 2730 Herlev
Denmark

DISA Holding II A/S

Herlev Hovedgade 17
2730 Herlev, Denmark

DISA Holding AG

Kasernenstrasse 1, 8184 Bachenbulach
Switzerland

Date: February 2, 2009

Place: Mumbai

Size: 16x12 cms